

Annexure-7

Name of the Corporate Debtor: U P BONE MILLS PRIVATE LIMITED ; Date of Commencement of CIRP: 26.10.2023; List as on : 09.09.2024

List of operational creditors (Government dues)

Sl No.	Details of claimant		Date of Claim received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Assistant Commissioner of Income Tax, Circle 25(1), New Delhi	Central	16-02-2024	3,55,69,950	3,55,69,950	Statutory Dues	No	NIL	NIL	NIL	NIL	NIL	
2	Directorate General of Goods and Service Intelligence, Meerut	Central	24-01-2024	46,67,75,300	-	Statutory Dues	No	NIL	NIL	NIL	NIL	46,67,75,300	
			TOTAL	50,23,45,250	3,55,69,950	-	-	-	-	-	-	46,67,75,300	

Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records

